

**Election Matter**  
**Time Bound**

**F. No. C-50/08/2018-Ad.II**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

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New Delhi the 30th October, 2018

To,

All Chief Commissioners/Director Generals in CBIC.

**Subject: General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh, Mizoram, Rajasthan and Telangana, 2018– Briefing meeting of Expenditure Observers-Reg.**

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/DO/EEM/Exp.Obs/EEPS/2018/Vol.II/108 dated 29.10.2018 on the subject cited above.

2. The Chief Commissioners/Director Generals are requested that the officers under their control may be instructed to ensure their presence in Brief Meeting for all appointed Expenditure Observers at **R. No. 601, 6<sup>th</sup> Floor, Nirvachan Sadan, Ashoka Road, New Delhi 110001 on 31.10.2018**. The list of 08 IRS(C&CE) officers appointed as Expenditure Observers is also enclosed.

Yours faithfully,



(S.A. Ansari)

Under Secretary to the Government of India

011-2095529

Encl. as above (3 pages)

Copy to:

1. Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. Secretary, (Shri Avinash Kumar), Election Commission of India, New Delhi for information w.r.t. the Commission's letter referred above.



(S.A. Ansari)

Under Secretary to the Government of India

MOST IMMEDIATE  
By Special Messenger/E-mail

## ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2018/Vol. II | 108

Dated: 29<sup>th</sup> October, 2018

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,  
Dept. of Revenue, Central Board of Excise & Customs,  
Room No. 47B, North Block,  
New Delhi  
(saansari1967@gmail.com)

Sub:- General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh,  
Mizoram, Rajasthan and Telangana, 2018- Briefing meeting of Expenditure Observers  
- Reg.

30.10.2018

urgent

Mrs. Anita  
Aso

Sir,

I am directed to refer to your letters no. C-50/08/2018-Ad.II, dated 24.10.2018, 25.10.2018, 26.10.2018; and to state that in exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951, the Election Commission hereby appoints **08 IRS(C&CE) Officers** (as per list enclosed) as Expenditure Observers for the General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh, Mizoram, Rajasthan and Telangana, 2018, announced by the Commission vide its Press Note no. **ECI/PN/66/2018, dated 06.10.2018** (copy enclosed). The Commission has organized a briefing meeting for all above appointed Expenditure Observers at **Room No. 601, 6<sup>th</sup> Floor, Nirvachan Sadan, Ashoka Road, New Delhi-110001 on 31.10.2018.**

2. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of the Representation of the People Act, 1951, they will be deemed to be on deputation to the Election Commission from now till the completion of elections. Working as Observers of the Election Commission they will be subject to the control, superintendence and discipline of the Election Commission with respect to their duties performed as Observers.

3. Observers are entitled for TA/DA as admissible on tour. They will draw TA/DA from their Ministry/Department/Office. The expenditure will be debit to the Budget grant of their Ministry or Department/Office. They are also entitled to travel by air by any scheduled commercial flight of any airlines. However, whenever they travel by train, it shall be as per their entitled class.

4. The Officers are also required to go through "Compendium of Instructions on Election Expenditure Monitoring (October, 2017)" available on the ECI website ([http://eci.nic.in/eci\\_main/ElectoralLaws/compendium/EEM Compendium 25102017.pd](http://eci.nic.in/eci_main/ElectoralLaws/compendium/EEM Compendium 25102017.pd))

D. The sitemap of "Compendium of Instructions on Election Expenditure Monitoring (October, 2017)" is as mentioned below:-

Official ECI website-Link to the Observer's Portal (at the foot of the home page)- Home Page-Important Instructions for Expenditure Observer-Compendium of Instructions on Election Expenditure Monitoring (October, 2017).

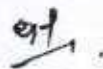
5. The officers may be informed that-

- (i) The officers are required to upload their photograph in the Personal Information Sheet on the Observer portal. This is required for printing of Identity Cards.
- (ii) User id and password for accessing the Observer portal is 'Observer Code' mentioned against his/her name. The officers should change their passwords on first login, if they so wish.
- (iii) The officers are requested to remain in contact with their Nodal Officer.
- (iv) The deployment order indicating the State, District and Constituency shall be given during the briefing.
- (v) Failure to attend briefing session may result in disciplinary action.

6. You are requested to intimate the Expenditure Observers (list enclosed) immediately, with directions to ensure their presence in the **Briefing Meeting at Room No. 601, 6<sup>th</sup> Floor, Nirvachan Sadan, Ashoka Road, New Delhi-110001 on 31.10.2018** without fail. The Expenditure Observers may be informed to report at **10:00 AM** for registration followed by briefing by the Officers of Election Expenditure Monitoring Division.

7. The receipt of the letter by Expenditure Observers and the delivery of the same may be confirmed in writing to the Commission at the e-mail id given below by **30.10.2018 (F/N)**.

Yours faithfully,



(RAJAN JAIN)  
UNDER SECRETARY  
(rajanjain@eci.gov.in)

**Annexure:** List of Expenditure Observers (Encl. 1 page)

LIST OF EXPENDITURE OBSERVERS CALLED FOR BREIFING MEETING  
SCHEDULED ON 01.11.2018 AT NIRVACHAN SADAN, ASHOKA RAOD, NEW DELHI-  
110001

Sl. No.	R-Code	Expenditure Observer	Service	Office State	Home State
1	R-21666	Prakash Veer Singh Meena	IRS(C&CE)	New Delhi	Rajasthan
2	R-21588	A.Govindaraj	IRS(C&CE)	Tamilnadu	Tamilnadu
3	R-24149	Naresh Kumar Saini	IRS(C&CE)	Gujarat	Rajasthan
4	R-18751	Ravindra Kumar Tiwari	IRS(C&CE)	Gujarat	Uttar Pradesh
5	R-22981	Rahul Mahato	IRS(C&CE)	West Bengal	Jharkhand
6	R-24151	M. Arul Gopal	IRS(C&CE)	Tamilnadu	Tamilnadu
7	R-24129	Joe Paul Mampilly	IRS(C&CE)	Kerala	Kerala
8	R-20304	Sunder Rao Gude	IRS(C&CE)	Andhra Pradesh	Andhra Pradesh